NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose For hearing	Section Name of the Parties	
CP(IB) No. 16/BB/ 2018	-		IQB	M/s. / Mr. M/s Ekonta Corporation V/s M Shree Venkateshwara Sponge ar power Pvt Ltd.,

SL.	NAME (IN CAPITAL)				
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE		
11.	SHIVA FOR	PETITIONER			
	MANEESHA		Shula		
	KONGOVI				
(9986936553				

-11. KOR SREENIVASA. PATAVARDHAN 9845835642,

RESPONDENT.

K. R.S. Palauradlers

<u>ORDER</u>

Counsel for Petitioner is present. He has filed memo of compliance. Sri K.R Srinivasa Patvardhan, Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 05/03/2018.

Member (T)

Member (J)